NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/48//2017

NAME OF THE PETITIONER(S)

: REJI KURIAN & ANOTHER

NAME OF THE RESPONDENT(S)

: TRAVANCORE COPPER FUNGICIDE PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA. J. THARAYIL

Coursel for Petitioners

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M. A. Abolul Halchim

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Y. Mohammah Crows E

and and a box

Julles 17.1.18

ORDER

Counsel for petitioners present. Counsels representing R1 to R4 and R5 & R6 are present. Both the counsels submitted that the matter is almost settled and prayed for time to make submissions as some clarifications are to be sought from the petitioners, who are at Dubai. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc